

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 698
TO BE ANSWERED ON 14.12.2018

Kyoto Protocol

698. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether India and China had jointly urged rich nations to ratify the second commitment period of the Kyoto Protocol (2013-2020) guiding their climate action for next three years by June, 2018 to build trust in the multilateral process; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) and (b) The 23rd Conference of Parties (COP 23) to UNFCCC was held in Bonn, Germany from 6th to 17th November 2017. During COP 23, India and other developing countries urged the Parties to the Kyoto Protocol to ratify the second commitment period of the Kyoto Protocol. As a result, the decision titled 'Fiji Momentum for Implementation' adopted during COP 23 requests the President of the Conference of the Parties and the UNFCCC Executive Secretary to send joint letters to Parties to the Kyoto Protocol that are yet to ratify the Doha Amendment to the Kyoto Protocol urging them to deposit their instruments of acceptance with the Depositary as soon as possible. It also requests the secretariat to consult the United Nations Secretary-General on ways to promote the ratification of the Doha Amendment to the Kyoto Protocol.
